

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 17 OF 2016 IN
APPEAL NO. 181 OF 2015**

Dated: 20th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Byrnihat Industries Association

**.... Review Petitioner /
Appellant(s)**

Vs.

Meghalaya State Electricity Regulatory Commission & Anr.

.... Respondent(s)

**Counsel for the Review Petitioner /
Appellant(s)**

**: Mr. Rajiv Yadav
Mr. Aamir Zafar Khan**

Counsel for the Respondent(s)

**: Mr. Buddy A. Ranganadhan for R-1
Mr. Sakie Jakharia for R-2**

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd